

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 616 of 1994

Friday, this the 24th day of March, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. TKG Nair,
S/o Late Sri N Krishna Panicker,
Assistant Engineer,
High Power Transmitter,
Doordarshan, Cochin-682 030. .. Applicant

By Advocate Mr. R Santhosh Kumar

Vs.

1. Union of India represented by
the Secretary to Ministry of
Information and Broad Casting,
Sastray Bhavan, A-Wing, New Delhi.

2. The Director General,
All India Radio,
Akashavani Bhavan,
New Delhi-1.

3. The Director General,
Doordarshan, Doordarshan Bhavan,
Mandi House, Copernicus Marg,
New Delhi-110 011.

4. R Suryakantan,
Assistant Station Engineer,
Doordarshan Kendra, Hyderabad.

5. H Dharmaraja Iyer,
Assistant Station Engineer,
Doordarshan Kendra, Bombay. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, Senior Central Government
Standing Counsel (R. 1-3)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant claims promotion as Assistant Station Engineer with effect from 1982. In fact, he was promoted in 1986 and it is said that notional promotion has been given from 1982. The question is whether the period from 1982 can count for further benefits. Counsel for respondents submits that the Department is taking a fresh look at the matter. Counsel for

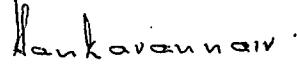
applicant submits that applicant will be satisfied if a decision is taken at an early date, reserving freedom in him to challenge the decision if it is adverse to him. We direct respondents to take a decision in the matter within four months from today and communicate the same to applicant. If the decision is adverse to applicant, he will be free to seek appropriate remedies.

2. We dispose of the application accordingly. No costs.

Dated the 24th March, 1995


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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